GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4742 TO BE ANSWERED ON 22.07.2019

CENTRAL LABOUR INSTITUTES

†4742. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Central Labour Institutes in the country are competent to meet safety and health related needs of the workers;
- (b)if so, the State-wise number of such institutes operating across the country;
- (c)whether the Government has reviewed the functioning of the Central Labour Institute; and
- (d)if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Yes, Sir. Central Labour Institute (CLI), Mumbai and its four Regional Labour Institutes (RLIs) in Faridabad, Kanpur, Kolkata and Chennai, are functioning under Directorate General Factory Advice Service and Labour Institutes (DGFASLI) which is an attached office of the Government of India, Ministry of Labour and Employment with the mandate for the safety and health requirements in the manufacturing and port sectors of the country. These Labour Institutes are equipped with necessary laboratory facilities in the field of safety, health and hygiene for conducting studies and surveys in the field of safety, health and work environment.

The details of Central Labour Institute (CLI) and Regional Labour Institutes (RLIs) functioning under DGFASLI and their jurisdiction are given in Annexure.

(c) & (d): DGFASLI is a technical arm of the Ministry of Labour and Employment on the safety and health aspects of the workers and review mechanism is in place. The functioning of the Central Labour Institutes is reviewed regularly through Video Conferences and review meetings. Regular reports and communications are also sought.

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ANNEXURE REFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4742 FOR 22.07.2019 REGARDING CENTRAL LABOUR INSTITUTES IN THE COUNTRY

<u>Details of Central Labour Institutes (CLI)/ Regional Labour Institutes (RLIs)</u> and their jurisdiction are as follows:

Sl.No	Name of the Institute	Jurisdiction
1.	Central Labour Institute, Mumbai	 Gujarat Maharashtra Goa Daman and Diu Dadra and Nagar Haveli
2.	Regional Labour Institute, Faridabad	 Jammu and Kashmir Himachal Pradesh Punjab Haryana Delhi Chandigarh
3.	Regional Labour Institute, Kanpur	 Uttarakhand Uttar Pradesh Rajasthan Madhya Pradesh Chhattisgarh
4.	Regional Labour Institute, Kolkata	 West Bengal Bihar Jharkhand Odisha Arunachal Pradesh Assam Meghalaya Nagaland Manipur Mizoram Tripura Sikkim
5.	RLI, Chennai	 Tamil Nadu Kerala Karnataka Andhra Pradesh Telangana Andaman and Nicobar Islands Lakshadweep Puducherry
